

(b) if so, the decision taken in regard to supply of the Winter Uniform to the Safaiwalas working on the Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes

(b) In areas classified as 'Summer & Mild Winter' and Summer and Winter the Safaiwalas are entitled for Cotton Shirts and Shirts/Pyjamas. In areas classified as 'Winter only', woollen pyjamas in lieu of cotton pyjamas are supplied. Woollen jersey is also supplied in areas classified other than as 'Summer only'. In addition overcoat blanketing is supplied to Safaiwalas working in areas classified as very cold and 'winter only'.

Demand of Employees of FTA Office, Delhi (Western Railway)

2213 SHRI R P DAS Will the Minister of RAILWAYS be pleased to state

(a) whether Government have received a list of the demands from the employees working in the Foreign Traffic Accounts Office, Western Railway Delhi and

(b) if so the decision taken on each demand?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) (a) Yes

(b) A statement showing the demands and the action taken thereon is laid on the Table of the House
[Placed in Library See No LT-5338/73]

Staff Registered for Allotment of 'Out of turn allotment of Railway Quarters on Northern Railway

2214 DR SARADISH ROY Will the Minister of RAILWAYS be pleased to state the number of employees who have registered themselves with the Northern Railway for the allotment of

Railway Quarters on 'OUT OF TURN' basis stating the reasons for demanding the quarters on 'OUT OF TURN' basis?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI) The number of employees who have registered themselves for the allotment of Railway quarters on 'Out of Turn' basis is 99. The following are the reasons for demanding the quarters for such allotment—

- (i) serious sickness of the employee his wife or dependant children,
- (ii) widows and dependants of Railway employees who die while in service and appointed on compassionate grounds, and
- (iii) handicapped staff who either become handicapped as a result of accident etc during service or appointed on compassionate grounds

Firms with more than 25 per cent Foreign Equity Opting for Para 14 of the Drugs (Price Control) Order 1970

2215 SHRI K S CHAVDA Will the Minister of PETROLEUM AND CHEMICALS be pleased to state

(a) the names of firms with more than 25 per cent foreign equity which have opted for para 14 of the Drugs (Price Control) Order, 1970

(b) whether the latest annual accounts and balance sheets of these firms have been received by Government if so the profitability position of each firm, that is whether it is within the limits prescribed in para 14 or in excess of it,

(c) whether Government are satisfied that the accounts have not been manipulated for the purpose of showing less profitability, and